

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1811  
ANSWERED ON:07.03.2006  
FOREIGN EXPORT ORIENTED INDUSTRIES  
Gandhi Smt. Maneka

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

(a) whether the Government has taken any steps for setting up of 100% export oriented foreign industries and promote India as a manufacturing hub; and

(b) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI JAIRAM RAMESH)

(a) &(b) To promote Foreign Direct Investment(FDI) in export oriented industries and to promote India as a manufacturing hub, FDI upto 100% is permissible for all manufacturing activities in the Export Oriented Units barring few sectors such as arms and ammunition, atomic substances, narcotics and psychotropic substances etc. Further, to promote foreign as well as domestic investment in the manufacturing and services sector, the Special Economic Zones Act, 2005 has been enacted and has been put into effect along with the Special Economic Zones Rules, 2006, on 10th February 2006.